

ITEM NO.18

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017 04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017 04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017 04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017 04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017 04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017 04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017 04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017 04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017 04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017 04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017 04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017 04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017 04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017 04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017 04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017 04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017 04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017 04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017 04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS.

Respondent(s)

IA No. 169760/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 163173/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 169823/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 171266/2018 - CLARIFICATION/DIRECTION
IA No. 169818/2018 - INTERVENTION APPLICATION
IA No. 166664/2018 - MODIFICATION
IA No. 140151/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-08-2019 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN**

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Chirag M. Shroff, AOR
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Mr. Akshay Sharma. Adv.

For Respondent(s) Mr. Gagan Gupta, AOR
Mr. Harvinder Singh, Adv.

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Mr. Sunil Fernandes, AOR
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Mr. Vivek Kishore, AOR

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Mr. Manu Beri, Adv.
Mr. Varun Varma, Adv.
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Mr. Omar Waziri, Adv.

**Ms. Divya Roy, AOR
Mr. Matrugupta Mishra, Adv.**

**Mr. P.V. Surendranath, Sr. Adv.
Ms. Resmitha R. Chandran, AOR
Ms. Lekha Sudhakran, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 8.8.2019.

**(INDU MARWAH)
COURT MASTER**

**(SUMAN JAIN)
BRANCH OFFICER**